

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

07.12.2010

OA No. 498/210

Mr. S. Shrivastava, Counsel for applicant.

Heard learned counsel for the applicant at length. Learned counsel for the applicant submits that he wants to withdraw this OA with liberty reserved to him to file fresh OA.

In view of what has been stated above, the applicant is permitted to withdraw this OA in the aforesaid terms. It is, however, clarified that it will be permissible for the respondents to take all permissible objections in the OA to be filed by the applicant.

Anil Kumar
(ANIL KUMAR)

MEMBER (A)

M.L. Chauhan
(M.L. CHAUHAN)

MEMBER (J)

copy given AHO
No 1181
6/12/10